

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA (CAA) 15 (ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018

NAME OF THE COMPANY: Pinokio Entertainment Pvt. Ltd. And M/s
HSG Propmar Pvt. Ltd. and ors.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Rajeev Kumar, Mr. Mahesh Agarwal & Mr. Raghav
Pandey, Advocates

ORDER

Reserved for orders.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-7

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)